

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 16.

IA(I.B.C)/ 2507(MB)2023 IN C.P. (IB)/115(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Bharat Heavy Electricals Limited**

**Vs**

**Gammon Engineers And Contractors Private limited**

**For OC** : Absent.

**For CD** : Absent.

**IBC under Sec. 9**

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**ORDER**

1. This is a transferred matter from Bench V to this Bench.
2. There is no representation for the parties today.
3. List on **22.05.2024 for appearance of the parties.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//